[Translation]

Disturbances in J & K

2252. SHRI SIMON MARANDI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of persons who were creating disturbances in Jammu and Kashmir with the conspiracy of Pakistan arrested and the number of Pakistanis killed in police encounters during the current year so far;
- (b) whether involvement of Pakistanis/Government of Pakistan in these disturbances has been established;
 - (c) if so, the details thereof; and
- (d) the number of protests lodged by the Union Government with the Government of Pakistan in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) During the current year (upto November '93), 1729 persons have been placed under arrest in Jammu & Kashmir for indulging in terrorist activities.

So far, 16 Pakistani nationals have been killed during the current year in encounters with the security forces.

(b) to (d) Pakistan has been actively aiding and abetting terrorism in the State providing training. arms and ammunition, financial support. and sanctuaries in their own territory to the terrorists, and through scale large orchestrated propaganda and disinformation.

Government have, on various occasions and at various levels urged the Pakistan Government to stop the support and encouragement extended by them to terrorists operating in the State of J & K. The Government would continue to voice this concern at every opportunity with Pakistan.

[English]

Reservation for Christians

2253. PROF. SAVITHRI LAK-SHMANAN: Will the Minister of WEL-FARE be pleased to state:

- (a) whether the Government have decided to provide reservation benefits to SC/ST persons who have adopted Christianity;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (SHRI K.V. THANGKABALU): (a) to (c) Reservation benefits are already available to certain sections of scheduled castes converted to christianity which are included in the State Lists as well as the Mandal List of OBCs.

There is no bar to the continued entitlement of reservation in the cases of persons belonging to scheduled tribes who get converted to christianity.

Irrigation Projects

2254. SHRI H.D. DEVEGOWDA: SHRI ANADI CHARAN DAS:

Will the Minister of WATER RE-SOURCES be pleased to state:

- (a) the details of major and medium irrigation projects pending with the Union Government for clearance, State-wise;
- (b) since when these projects are pending; and
- (c) the time by which these projects are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DE-VELOPMENT AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (c) A statement giving the status as on 30.9.93 of techno-economic appraisal of new major and medium irrigation projects is enclosed.

Written Answers 146

Status as on 30.9.1993 of techno-economic appraisal of new major and medium irrigation projects.

S S	State	Projects with the Planning Commission for	with ning	Proje derec ory C	Projects Considered by Advisory Committee &	Projects put up to the	ts.	Projects on which State Governments	s on state ments
		investment	ent Se	found	found acceptable subject to comp-	Advisory Committee	ory nittee	are to sort out various	ous
				liance	liance of certain observation by	but consi- deration	nsi- on	techno- economic	. ic
				the State	tate	deferred	pa	issues.	
		(NOS)	6	٤	.(Nos)	Z,	(Nos)	(soN)	s)
ļ -	5	8			4		5)	9
		Major	Medium	Major	Medium	Major	Medium	Major	Medium
÷	Andhra Pradesh	ı	I	က	-	-	1	0	ო
٥i	Assam	I	ı	1	ı	ı	ı	0	
က်	Bihar	ı	I	9	-	8	I	S	သ
4	Gujarat	I	-	ო	i	I	-	ı	ဖ
ທ່	Haryana	I	1	i	I	-	1	ო	1
ø.	Himachal Pradesh	ı	i	ı		ı	1	α	İ

7. Jammu & Kashmir - - - - - 1 - - 1 -	_	2		ဇ		4		5		9
Karnataka - 1 - 3 - 3 Kerala - - - - - 2 2 Madhya Pradesh -<		Jammu & Kashmir	ı	ı	I	2	l		-	8
Kerala - <th>αċ</th> <th>Karnataka</th> <th>l</th> <th>1</th> <th>-</th> <th>1</th> <th>က</th> <th>1</th> <th>က</th> <th>I</th>	αċ	Karnataka	l	1	-	1	က	1	က	I
Madrya Pradesh - - - - 6 Maharashtra 2 - 9 5 1 - 2 1 Manipur - 1 2 3 - 1 1 1 Orissa - 1 2 3 - - 2 2 Punjab 3 - - - 1 - 2 2 Rajasthan 1 1 1 2 - - 2 2 Tamil Nadu - - 1 - - 2 2 West Bengal - - 1 - - - 2 Total 6 3 38 15 7 1 4 5	6	Kerala	ı	I		ı	ſ	1	8	-
Maharashtra 2 - 9 5 1 - 2 Manipur - - - 1 - - 1 Orissa - 1 2 3 - - 2 Punjab 3 - - 1 - 2 Rajasthan 1 1 1 2 - - 2 Tamil Nadu - - 1 - - - 2 West Bengal - - 1 - - - 5 Total 6 3 38 15 7 1 4 5	0	Madhya Pradesh	ŧ	1	ω	ŀ	I	1	ø	5
Manipur — </th <th>Ë</th> <th>Maharashtra</th> <th>2</th> <th>ı</th> <th>o</th> <th>5</th> <th>-</th> <th>ı</th> <th>8</th> <th>17</th>	Ë	Maharashtra	2	ı	o	5	-	ı	8	17
Orissa - 1 2 3 - 2 Punjab 3 - - 1 - 2 2 Rajasthan 1 1 1 2 - - 2 Tamil Nadu - - 1 - - 2 Uttar Pradesh - - 1 - - 2 West Bengal - - 1 - - 2 Total 6 3 38 15 7 1 44 5	5.	Manipur	I	ı	I	-	ſ	ı	-	I
Punjab 3 - - - 1 - 2 - 2 Rajasthan 1 1 1 1 - - 2 Tamil Nadu - - 1 - - 2 Uttar Pradesh - - 1 - 5 West Bengal - - 1 - 5 Total 6 3 38 15 7 1 44 5	. 5	Orissa	1	-	2	က	I	ı	8	4
Rajasthan 1 1 1 2 - - 2 Tamil Nadu - - 1 - - 2 Uttar Pradesh - - 3 - 1 - 5 West Bengal - - 1 - - 2 Total 6 3 38 15 7 1 44 5	4 .	Punjab	ဗ	1	ı	1	-	ı	8	ı
Tamil Nadu - - 1 - - 2 Uttar Pradesh - - 3 - 1 - 5 West Bengal - - 1 - - 2 Total 6 3 38 15 7 1 44 5	1 5.	Rajasthan	-	-	-	8	1	I	8	ß
Uttar Pradesh - - 3 - 1 - 5 West Bengal - 1 - - 2 Total 6 3 38 15 7 1 44 5	16.	Tamil Nadu	1	1	-	I	1	ı	8	-
West Bengal - - - 2 Total 6 3 38 15 7 1 44 5	17.	Uttar Pradesh	ı	l	က	1	-	I	·w	1
6 3 38 15 7 1 44	<u>æ</u>	West Bengal	I	ı	-	l	i	t	2	1
		Total	9	6	38	15	7	-	44	51

The clearance of a project depends upon how soon the State Government complies with the observations of Central Appraising Agencies and obtains clearance from the Ministry of Environment & Forests from Environment and Forests angles and from the Ministry of Welfare on Rehabilitation and Resettlements aspects if displaced population include scheduled castes and scheduled tribes.